

Mr. Srishaw
P. K. Rath
D. N. Subudhi
S. K. Pattnaik ①
CAT / I / II
M. Pradhan.

(A)
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 327 1996

M. A. Baig Applicant (s)

Versus

Union of India & ors Respondent (s)

Sr. No	Date	Order with Signature
	1.5.96.	REGISTER
1.	13.5.96	<p>Learned counsel Md. Irshad seeks to with^{draw} the petition. Prayer to withdraw is allowed. O.A. is dismissed as withdrawn.</p> <p>Registrar</p> <p>Member (Admn.)</p> <p>1-5-96</p> <p>For Regn. pl.</p> <p>1-5-96</p> <p>Regn.</p> <p>10.05.96</p> <p>Registrar</p> <p>For admission with interim order.</p> <p>10.5.96</p> <p>Free copy of order dt. 13.5.96 may be supplied to the Petition. Counsel.</p> <p>10.5.96</p>